

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 27th of January, 2023

NO.HC.XI-09/2022/27/RC: The Hon'ble Gauhati High Court has been pleased to declare **31-01-2023 (Tuesday)** as a holiday in respect of the Principal Seat on account of "Me-dam-me-phi". Further, **18-03-2023 (3rd Saturday)** has been declared as a Court working day in lieu of **31-01-2023**.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.XI-09/2021/28-49/RC Dated, Guwahati, the 27-01-2023

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Admn./Vig./Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The Secretary, All Assam Lawyers' Association, Guwahati.
8. The Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
11. The Director, Law Research Institute, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.)
18. The AO(J), (_____), Gauhati High Court, Guwahati.
19. The Court Officer (I/II), Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The High Court Notice Board.

R. A. Tapadar
27.01.23
REGISTRAR (JUDICIAL)

B/27/01